NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

CA No. <u>19</u> 0 7 <u>21</u> 0 of 2017 In CP (IB) No.41/7/HDB/2017
Deccan Chronicle Holdings Limited
Canara Bank
Deccan Chronicle Holdings Limited
Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Nagentel Carrela Bank		9849147487	find
Deepale Bhattachangla	Senian Ador		J- Sout
ounsel for Respondent(s):	CANARA BA	NC	

Counsel for Respondent(s):

1			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KKRAO	IRP	9849269020	XX 501413
T. Nagendil	: Drew	9849147482	Duel

p. Shharsha Reddy

Advocate 9246297760 (R1)

Heard Mr.Deepak Bhattacharji, Sr.Counsel along with Mr.T.Nagender, learned counsel for the Petitioner and Mr.P.Sriharsha Reddy, learned counsel for the Respondent No.1 and Mr.k.K.Rao, IRP.

Post the case on 02.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)